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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

BY REGD. A.D./SPL MESSENGER

From

The Registrar,
Central Administrative Tribunal,
Principal Bench, New Delhi.

Faridkot House,
Copernicus Marg,
New Delhi-110001.

Dt. 30.9.92.

To

1. The Deputy Registrar (J)
Central Administrative Tribunal
Bombay Bench, Gulestan Bldg. No.6
3rd-4th Floor, Presscot Road Fort,
BOMBAY-400 001.

2. The Deputy Registrar (J)
Central Administrative Tribunal
Banglore Bench, Commercial Complex, (BDA)
Indira Nagar, Bangalore-560038.

Regn. No. O.A. 367 NB/91

MP-975/92

SHRI M. SUNDRA

APPLICANT(S)

V/S

UNION OF INDIA & ORS.

RESPONDENT(S)

Sir,

I am directed to forward herewith a copy of ~~XXXXXX~~ Order
Dt. 17.9.92. passed by this Tribunal in the above mentioned
case for information and necessary action, if any.

Please acknowledge the receipt.

pk

Yours faithfully,

(PURAN CHAND)
SECTION OFFICER (J-II)

M. SUNDRA
17/10/92

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

MP 975/92 in
O.A. 367 NB/1991.

September 17, 1992.

M.SUNDARA Vs. U.O.I. & OTHERS.

None present.

Respondents are duly served. Neither the petitioner nor the respondents are present and none opposes the petition. Hence this petition is allowed and the O.A. No.367/1991 on the file of the Bombay Bench of the Central Administrative Tribunal is transferred to the Bangalore Bench. The Bangalore Bench shall issue notice to all the parties before proceeding in the matter in accordance with law.

The gombay Bench will transmit the record forthwith.

Let a copy of this order be sent to the Bombay Bench as also to the Bangalore bench in addition to the parties to the proceedings.

(V.S. MALIMATH)
CHAIRMAN

प्रमाणित सत्यप्रतिक्रिया
CERTIFIED TRUE COPY
Date / Dated.....

प्रमाणित सत्यप्रतिक्रिया/Section Officer
Central Administrative Tribunal
नगर नियंत्रण, नियंत्रण
Principal Bench, New Delhi

20/9/92